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GOVERNMENT OF MANIPUR  
SECRETARIAT : LAW & LEGISLATIVE AFFAIRS DEPARTMENT


ORDERS

Imphal, March 3, 2014

No. 2/62/2013-Leg/L(iv) : The Governor of Manipur in consultation with the High Court of Manipur is pleased to appoint the District Judges at Column II as the Presiding Officers of the Revenue Tribunals at column III :-

Sl. No.	District Judge	Presiding Officer, Revenue Tribunal
I	II	III
1.	District Judge, Thoubal	Presiding Officer, Revenue Tribunal, Thoubal
2.	District Judge, Bishnupur	Presiding Officer, Revenue Tribunal, Bishnupur
3.	District Judge, Senapati	Presiding Officer, Revenue Tribunal, Senapati

By order & in the name of Governor,

  
 (Y. Rameshchandra Singh)  
 Secretary (Law)  
 Government of Manipur.

Copy to:

1. The Secretary to Chief Minister, Manipur
2. P.S. to Minister (Law & Legislative Affairs), Manipur
3. P.S. to Chief Secretary, Government of Manipur
4. The Commissioner (Revenue), Govt. of Manipur.
5. The Accountant General, Manipur
- ✓ 6. The Registrar General, High Court of Manipur, Imphal. This has reference to his letter No. HCM/EC-2014/Estt(I)/884 dt. 21-01-2014.
7. All Deputy Commissioners, Manipur / All Superintendents of Police, Manipur
8. The District Judge, Thoubal / Bishnupur / Senapati
9. The Presiding Officer, Revenue Tribunal, Manipur.
10. The Director of Prosecution, Manipur
11. The Public Prosecutor (District), Manipur
12. The Secretary, All Manipur Bar Association, Imphal
13. The Director of Information and Public Relations, Manipur for kindly publishing the above Notification in the Official Gazette Extra-Ordinary and for supply of 10(ten) copies to the Law Department.
14. All Addl. Govt. Advocate (District), Manipur concerned.
15. The Website Manager, Department of IT, Govt. of Manipur for uploading the above Notification in the Manipur Govt. Website.
16. Guard File.